

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**EXECUTION PETITION NO. 9 OF 2016 &
IA NO. 615 OF 2016 IN APPEAL NO. 171 OF 2012**

Dated: 02nd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Tata Power Delhi Distribution Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Anand
Mr. Rahul Kinra
Mr. Anurag Bansal

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R.1

ORDER

Pleadings are complete. List the petition for hearing on **22.02.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh